

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.1812
TO BE ANSWERED ON 03rd JULY, 2019

DEFENCE DEAL WITH US

1812. SHRI KHAGEN MURMU:
DR. SUKANTA MAJUMDAR:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the United States (US) has approved the sale of armed drones to India and if so, the details thereof;
- (b) whether the US also offered integrated air and missile defence systems to India and if so, the details thereof;
- (c) whether a deal for the National Advanced Surface to Air Missile System (NASAMS-II) with US is also underway and if so, the progress made in this regard ; and
- (d) the other steps taken by the Government for strengthening the Defence System?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) to (d) : Based on threat assessment and security imperatives, Government constantly reviews the national security scenario and takes steps to induct appropriate defence equipment to meet the security challenges and operational requirements. This is a continuous process undertaken through procurement from various indigenous as well as foreign sources. Highest priority is accorded to optimally equip the Armed Forces and keep them in a state of readiness.
